

DIVISION BENCH

ITEM NO.161

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.08/2023 IN APPEAL No.16/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PAWAN MISHRA V/S JDJ HOTELS PVT. LTD. & ORS.
UNDER SECTION	59 OF COMPANIES ACT 2013 R/W RULE 11 OF NCLT RULES, 2016

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 19th September, 2024.

-Sd-

(Court Officer)

25th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*